(b) the quantity and value of sugar exported during 1974 and the average international price of sugar during the same period ?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA) : (a) For exports of sugar, STC is premitted to retain a margin of only 1/2 per cent of the F.O.B. value.

(b) During 1974, 4,87,345 tonnes of sugar valued at Rs. 206.63 crores were exported.

There is no general international price of crystal sugar as such. The average of the quotation of LDP (London Daily Price) for raw sugar for 1974 was  $\pounds$ . stg. 304.7 per MT CIF U.K.

#### **Risk Capital Foundation**

#### \*320. SHRI K. B. CHETTRI:

#### SHRIMATI MARGARET ALVA:

Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 717 given in the Rajya Sabha on the 17th December, 1974 and state whether the Risk Capital Foundation set up by the Industrial Finance Corporation of India to help financially the new entrepreneurs and technologists for promoting industrial projects has since started its operation ?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): The Risk Capital Foundation, sponsored by the Industrial Finance Corporation of India, was registered as a Society under the Societies Registration Act, 1860, on the 22nd January, 1975. The activities of the Foundation would start after its Board of Trustees have formulated rules and regulations covering its operations. A formal inauguration of the Foundation is being organised on the 10th March, 1975.

## Formula for open market borrowing allocations to States

#### \*321. SHRI K. N. DHULAP:

#### SHRI R. D. J. AVERGOANKAR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in D< ber, 1973 State Governments were i orm-ed by the Central Government t' ' the formula for open market borrowirg allocations for the States would be c > .>!ved after discussion in the National Development Council and purely as an ad hoc measure the market borrowing for the year 1974-75 would be fixed at the level of 1973-74;

(b) whether it is also a fact that no meeting of the council for discussions the formula for open market borrowing allocations has been convened upto the end of January, 1975;

(c) what is the per capita availability of resources State-wise on account of open market borrowing and Central assistance during 1973-74;

(d) whether it is fact that the total external assistance by way of open market borrowing and Central assistance taken together during 1973-74 is not the same on a per capita basis for all the larger State; and

(e) if the answer to part (d) above be in the affirmative, what are the reasons for such disparity ?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) A statement is laid on the Table of the House.

(e) The disparity in the per capita allocation of Central assistance for the

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Stale Plan is inherent in the formula determined in consultation with the National Development Council for distribution of Central assistance, whereunder population is only one of the factors determining the iistribution. The disparity in the per :apita allocation of market borrowing *h* because market borrowing was not distur-3ed amongst the States on the basis of population.

#### Statement

# Per Capita availability of Resources on account of

(Rupees)

States	Central assis- tance	Market borro- wing	Total
1. Andhra Pradesh	11.21	4.83	16.04
2. Assam	27.42	7.75	35.17
3. Bihar .	12.18	4.35	16.53
4. Gujarat	12.05	8.15	20.20
5. Haryana	15.99	11.61	27.60
6. Himachal Pradesh	63.85	8.66	72.51
7. Jammu & Kashmir	65.68	14.43	80.11
8. Karnataka	12.10	7.53	19,63
9. Kerala	16.76	9.31	26.07
10. Madhya			
Pradesh .	12.78	3.12	15,90
<ol> <li>Maharashtra</li> </ol>	9.92	6.84	16.76
12. Manipur	68.36	12.54	80.90
<ol><li>Meghalaya</li></ol>	88.50	11.00	99,50
14. Nagaland .	142.40	39.60	182.00
15. Orissa .	14.93	5.80	20,73
16. Punjab 👝 🔒	15.18	7.31	22,49
17. Rajasthan	17.46	8.80	26.26
18. Tamil Nadu	9.99	6.37	16,36
19. Тгірига .	47.56	••	47.56
20. Uttar Pradesh	12.11	4.09	16.20
21. West Bengal	10.14	7.96	18.10
ALL STATES	13.95	6.22	20.17

# Report on marketing of shrimps to tile U.S.A.

### \*322. SHRI VISWANATHA MENON :

### DR. K. MATHEW KURIAN :

### SHRI NIREN GHOSH:

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Indian Institute of Foreign Trade has prepared a report on the strategy for marketing Indian shrimps to the United States of America;

(b) whether the Report has been published

(c) whether it is a fact that the Report incorporates information contained in a confidential report of a consultancy firm in U.S.A. named SAMI and whether such information has been used in the I.I.F.T. Report without permission and without acknowledgement of the consultancy firm ; and

(d) whether any enquiry has been made into the above matter and if so, the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) Yes, Sir.

(b) No, Sir. It was for limited circu lation.

(c) The report *inter alia* contained also data collected from various sources, on the understanding that they could be utilized without making reference to the sources of information.

'41 Does not arise.